BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH, NEW DELHI

Original Application No. 432/2022

In the matter of:

Jhilmil & Friends Colony Industrial

Area CETP Society ...Applicant

Versus

Delhi Jal Board & Ors. ....Respondents

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New Delhi Delhi Pollution Control Committee

Dated

(1)

Report of Joint Team of CPCB and DPCC

In pursuance of the Order of Hon'ble National Green Tribunal Dated 20.09.2022 in Original Application No. 432/2022 (I.A. No.144/2022 & I.A. No.145/2022)

In the matter of "Jhilmil & Friends Colony Industrial Area CETP Society v/s Delhi Jal Board & Ors."

(February, 2023)

Report of the Joint Team of Central Pollution Control Board (CPCB) and Delhi Pollution Control Committee (DPCC) in pursuance of the Order of Hon'ble National Green Tribunal Dated 20.09.2022 in Original Application No. 432 / 2022 (I.A. No.144/2022 & I.A. No.145/2022) in the matter of "Jhilmil & Friends Colony Industrial Area CETP Society v/s Delhi Jal Board & Ors."

1. Background

The Delhi Jal Board (DJB) vide letter dated 24.03.2022 issued a tender for the work to join Jhilmil Drain to CETP, Jhilmil & Friends Colony Industrial Area (Jhilmil CETP) and started the work.

In response to above action, Jhilmil & Friends Colony Industrial Area CETP Society filed an Application before the Hon'ble National Green Tribunal (NGT) on 30.05.2022 against Delhi Jal Board & Ors. (including DPCC, CPCB & M/s Singh Builders) and prayed before the Hon'ble Tribunal to direct DJB to stop the work of connecting the Jhilmil Drain to CETP Jhilmil.

The Hon'ble NGT vide order dated 20.09.2022 in OA No. 432 / 2022 titled "Jhilmil & Friends Colony Industrial Area CETP Society V/s Delhi Jal Board & Ors." disposed off the Application with following directions:

".....

In the facts and circumstances of the case, we are of the considered view that no further intervention by this Tribunal on the present application in exercise of its jurisdiction under the provisions of the National Green Tribunal Act, 20210 is warranted at this stage and the application is disposed of accordingly with liberty as aforesaid and further directions that the CPCB and DPCC may conduct Joint Inspection and study with DJB to evaluate the status and feasibility of the proposal and proposed technological upgradation of CETPs before actual implementation. The DPCC will be the nodal agency for co-ordination and compliance in this regard. The Joint Inspection Report may be submitted within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF, before the Ld. Registrar General, National Green Tribunal, Principal Bench, New Delhi, who may, if necessary, put up the matter before this bench for further directions.

....."

2. Proceedings of the Joint Team of CPCB & DPCC:

In pursuance of the Order dated 20.09.2022 of Hon'ble NGT in OA NO. 432/2022 Titled "Jhilmil & Friends Colony Industrial Area CETP Society V/s. Delhi Jal Board & Ors.", the Joint Team of CPCB & DPCC officials along with DJB officials visited the CETP Jhilmil, adjoining Jhilmil & Dilshad Garden Drains, interception points, etc. on 15.11.2022 & 24.11.2022.

The following officials of CPCB and DPCC were present during the above-said visits:

1. Sh. S.K. Goyal, Env. Engineer, DPCC.
2. Sh. Vinay Kumar Upadhyay, Scientist-'C', CPCB.
3. Sh. Krishan Kaushik, Jr. Env. Engineer, DPCC.
4. Sh. Pradeep, Lab Assistant, DPCC

The following officials of DJB also accompanied the Joint Team:

1. Sh. Sudhir Kumar Gupta, Executive Engineer, DJB
2. Sh. Bhushan Verma, Executive Engineer, DJB.
3. Sh. H.S. Bhati, Astt. Engineer, DJB.
4. Sh. Rakesh Pawar, JE, DJB

3. The information collected during the visits are as follow:

3.1 <u>About Jhilmil and Dilshad Garden Drains</u>

Jhilmil Drain flows parallel to Friends Colony & Jhilmil Industrial Areas. Into this drain, another sub-drain originating from Dilshad Garden Drain (also known as Sahadara Saboli Link Drain) joins near Jhilmil Metro Station. The treated effluent of Jhilmil CETP is also getting discharged into this drain near Gali No. 08 of Friends Colony Industrial Area. This drain is further flowing towards Seemapuri Pumping Station, from where the waste water is pumped to Kondli Sewage Treatmet Plant (STP).

DJB has proposed to intercept the waste water of Jhilmil Drain from following two locations:

(i) After joining of Dilshad Garden Sub-drain near Jhilmil Metro Station (Latitude: 28.6758933, Longitude: 77.311145)

DJB has laid underground sewer of about 500 meter length having diameter of about 700 mm [starting from Jhilmil Drain to Pumping Station of Jhilmil CETP (REPH-1), located within CETP premises]. However, no work for connection of said sewer to Drain & REPH 1/Jhilmil CETP has been carried out by DJB.

(ii) About 300 meter downstream of point mentioned above and in front of Sawhney Rubber Industries (Latitude: 28.675740, Longitude: 77.3158533).

DJB has laid underground sewer of about 500 meter length [starting from Jhilmil Drain to Pumping Station of Jhilmil CETP (REPH-2), located in B Block, Jhilmil Industrial Area] having diameter of about 500 mm, however, no work for connection of said sewer to the Drain & REPH 2/ Jhilmil CETP has been carried out by DJB.

A Map showing Jhilmil Drain, Dilshad Garden Drain & its Sub-drain and locations/points at which Sub-drain is joining Jhilmil Drain, discharge point of treated Effluent of Jhilmil CETP and locations/points from which DJB has proposed to intercept the waste water from Jhilmil Drain is given at **Annexure–I**.

3.2 About Jhilmil CETP

The details about Jhilmil CETP are as follow:

(i) Jhilmil CETP of 16.8 MLD capacity, designed by the National Environmental Engineering Research Institute (NEERI), has been constructed for the treatment of mixed waste water i.e. industrial/trade effluent and waste water from toilets/bathrooms of the industries/units being generated from Jhilmil & Friends Colony Industrial Areas for discharge through the common conveyance system connected with the Jhilmil CETP. Jhilmil CETP is based on physico-chemical treatment process with tertiary treatment facilities.

(ii) CETP was found operational during the visit. As informed by CETP operator, about 5 MLD waste water is received and treated by the CETP.

(iii) CETP has the main constituent units, namely, Receiving Chamber, Screen Chamber, Grit Chamber, Equalisation Tank, Pre-Chlorination Tank, Flash Mixer, Tube Settlers, Clarified Effluent Sump, Tertiary Units [Dual Media Filters (DMFs) & Activated Carbon Filters (ACFs)], Sludge Thickener, Sludge Holding Tank, Filter Press for Sludge dewatering. The sludge generated from CETP is stored in a sludge storage area.

(iv) The treated effluent of CETP is discharged into the Jhilmil Drain near Gali No. 8 of Friends Colony Industrial Area.

(v) Online Continuous Effluent Monitoring System (OCEMS) and flow meter at the outlet of CETP are installed.

(vi) Records/logbooks for operation of CETP and sludge generated from the treatment are being maintained. The CETP is not having agreement with Treatment, Storage and Disposal Facility (TSDF) at Bawana, Delhi, for disposal of hazardous waste.

3.3 Analysis Reports of Jhilmil CETP:

DPCC collected waste water samples from the inlet & outlet of Jhilmil CETP during the visits. The monitored values of the quality parameters are as follow:

Sl. No.	Quality Parameter#	Inlet of CETP	Outlet of CETP	Standards as notified by MoEF&CC on 01.01.2016
1.	pH	6.9	7.2	6 – 9
2.	TSS	468	96	100
3.	COD	584	136	250
4.	BOD (3 days at 27°C)	228	30	30

5.	Ni	1.01	0.3	3
6.	Zn	1.9	1.2	5
7.	Cr (Total)	Not Detectable	Not Detectable	2
8.	Oil & Grease	21.6	6.0	10
9.	Ammonical Nitrogen as N	25.4	7.1	50
10.	Sulphide	7.2	1.4	2
11.	Phosphate	27.8	3.2	5
12	Total Kjeldahl Nitrogen (TKN)	0.7	0.2	50

All values are in mg/l except pH

The Analysis Report of effluent samples collected from Jhilmil CETP indicates that CETP meets the prescribed standards.

The DPCC analysis report (monthly) of Jhilmil CETP indicates that it does not meet discharge norms w.r.t. BOD and Sulphide in the months of February, March, April, August and September, 2022.

3.4 Analysis Reports of Drains

DPCC collected waste water samples, from following 5 locations, from the drains adjoining Jhilmil CETP during the visits. The monitored values of the quality parameters are as follow:

(i) **Point No. 1: Drain after confluence of Jhilmil Drain and Dilshad Garden Sub-drain**
[Latitude : 28.6758933333333337^0, Longitude : 77.31114999999999^0]

(ii) **Point No. 2: Dilshad Garden Sub-drain**
[Latitude: 28.6758933333333337^0, Longitude: 77.31111^0]

(iii) **Point No. 3: Jhilmil Drain [Outlet at Nursery (DMRC)]**
[Latitude: 28.67588999999995^0, Longitude: 77.31082333333333^0]

(iv) **Point No. 4: Jhilmil Drain (downstream of CETP outlet)**
[Latitude : 28.676120^0, Longitude : 77.307763^0]

(v) **Point No. 5: Jhlimil Drain (in front of Sawhney Rubber Pvt. Ltd.)**
[Latitude : 28.6755846^0, Longitude : 77.3164035^0]

The monitored values of the quality parameters in respect of samples collected from above mentioned 5 locations/points in the Jhilmil & Dilshad Garden Drains are given in following Table:

Sl. No	Parameter#	Point No. 1 Drain after confluence of Jhilmil Drain and Dilshad Garden Sub-drain		Point No. 2 Dilshad Garden Sub-drain	Point No. 3 Jhilmil Drain [Outlet at Nursery (DMRC)]	Point No. 4 Jhilmil Drain (Downstream of CETP Outlet)	Point No. 5 Drain (in front of Sawhney Rubber Pvt. Ltd.)	
		Date of Sampling 15.11.2022	Date of Sampling 24.11.2022	Date of Sampling 24.11.2022	Date of Sampling 24.11.2022	Date of Sampling 24.11.2022	Date of Sampling 15.11.2022	Date of Sampling 24.11.2022
1	pH	7.8	7.6	7.6	7.8	7.7	7.2	7.6
2	TSS	88	160	132	62	88	136	140
3	COD	248	376	352	192	212	312	288
4	BOD (3 days at 27°C)	48	86	84	44	54	72	76
5	Ni	ND	ND	ND	ND	ND	ND	ND
6	Zn	ND	ND	ND	ND	ND	ND	ND
7	Cr (Total)	ND	ND	ND	ND	ND	ND	ND
8	Oil & Grease	7.2	9.6	8.8	5.6	6.4	8.4	8.0
9	Ammonical Nitrogen as N	21.3	38.30	33.47	22.04	28.38	28.1	30.98
10	Sulphide	1.5	3.4	2.8	1.8	2.0	1.9	1.5
11	Phosphate	4.3	4.8	4.6	4.2	4.4	3.6	3.2

#All values are in mg/l except pH

The Analysis Reports of effluent samples collected from Jhilmil Drain & Dilshad Garden Drains indicate that water quality in the Drains have BOD in the range of 44-86 mg/l and COD in the range of 212 - 376 mg/l and heavy metals [Ni, Zn, Cr (Total)] not detected and therefore having characteristics of sewage.

4. Proposal of DJB to connect Drains to Jhilmil CETP

DPCC vide letter dated 17.11.2022 & reminder dated 21.12.2022 (copies of both the letters collectively enclosed as **Annexure–II**) requested DJB to provide copy of Report/Study conducted on feasibility of Proposed Project of Joining Jhilmil/Dilshad Garden Drains to Jhilmil CETP and details of said drains (flow etc.), however no response received from DJB.

As per DJB report dated 16.09.2022 submitted to Hon'ble Tribunal, the flow of Jhilmil Drain is 1.05 MGD (4.77 MLD) and of Dilshad Garden Drain is 2.74 MGD (12.45 MLD).

5. Upgradation of Jhilmil CETP

NEERI has prepared Draft Report for up-gradation of existing CETPs including Jhilmil CETP. DPCC vide letter dated 17.11.2022 requested DSIIDC to provide copy of NEERI Report on

upgradation of Jhilmil CETP. DSIIDC vide mail dated 18.11.2022 provided copy of the NEERI Draft Report (December 2021) titled, "Jhilmil CETP - Status, Gap Analysis and Suggestions for Improvement and Up-gradation". This Draft Report includes following chapters:

- *Source of wastewater*
- *Details of Existing Treatment Plant*
- *Performance Evaluation of Existing CETP*
- *Summary of Physical Survey and Gap Analysis*
- *How the performance of the existing CETP can be improved?*
- *Proposed up-gradation with Biological Treatment System*
- *Suggestions for the basic repair work and replacement of defunct electromechanical equipments.*
- *Few key points about the up-gradation and technology adopted - Moving Bed Biofilm Reactor (MBBR) (discussed in detail in Annexure 3 of the said NEERI report).*
- *Design parameters and the discharge norms for the proposed upgraded system.*

Overall performance of Jhilmil CETP was evaluated thrice by NEERI by monitoring the quality of inlet wastewater and treated wastewater from the CETP. The sampling was carried out during the months of August 2020, March 2021 and June 2021. NEERI also considered DPCC monthly Analysis Reports of the Jhilmil CETP for the year 2019-2020 and 2020-2021 & Analysis Reports of operator of Jhilmil CETP for the months of April and May 2021. Analysis of all the data sources indicate that BOD has exceeded the norms for the discharge of treated waste water. Further, Sulphide and TDS were also found to exceed the norms on few occasions.

As per the NEERI Draft Report, the source of waste water considered by NEERI is effluent/domestic wastewater mainly from Jhilmil Industrial Area, Friends Colony Industrial Area and other areas having about 400, 900 and 200 industrial plots, respectively. NEERI has proposed for upgradation of existing Jhilmil CETP by adding Biological Treatment Units with MBBR process, for taking into account of treating the quality parameter BOD.

DPCC vide office order dated 02.03.2022 (copy enclosed as **Annexure–III**) has prescribed the following standards for Treated Effluent Quality for all the 13 CETPs in Delhi in respect of the quality parameters which have been made stringent than prescribed in the notification of MoEF&CC dated 01.01.2016, for upgradation of CETPs / new CETPs in Delhi with the objective of reuse/recycle of treated waste water from CETPs.

Sl. No.	**Parameter**	**Standards Prescribed by DPCC for upgradation of CETPs**
1.	BOD (mg/l)	10
2.	COD (mg/l)	50
3.	TSS (mg/l)	10
4.	Ammonical Nitrogen (mg/l)	5
5.	TKN (mg/l)	10
6.	Phosphates (as P)	2

6. Observations:

Based on the site visits, the information provided by DJB to Hon'ble Tribunal, NEERI Draft Report for up-gradation of Jhilmil CETP and DPCC Analysis Reports for the samples collected from Jhilmil & Dilshad Garden Drains, following observations are made:

(i) DJB has not carried out any Technical Feasibility Study for proposed project of interception of the waste water at two locations from Jhilmil Drain to the Jhilmil CETP and further imparting treatment at the existing CETP.

(ii) DJB has laid underground two sewer lines of about 500 meter length, each one starting from Jhilmil Drain & up to Pumping Stations of Jhilmil CETP, i.e. REPH-1 and REPH-2. However, work for connection of said sewer lines to Jhilmil CETP has not been carried out, so far, by DJB.

(iii) Jhilmil CETP has treatment capacity of 16.8 MLD and receives presently about 5 MLD of waste water. As per DJB report dated 16.09.2022 submitted to Hon'ble Tribunal, Jhilmil Drain and Dilshad Garden Drain have significant flows, i.e. 1.05 MGD (4.77 MLD) and 2.74 MGD (12.45 MLD), respectively. In case these flows are intercepted & diverted to Jhilmil CETP, it may exhaust its capacity and may not be having sufficient capacity to handle/treat the additional waste water to be generated in future from the associated Industrial Areas i.e. (Jhilmil & Friends Colony) for which the CETP has been constructed.

(iv) Water quality in the Drains (Jhilmil Drain & Dilshad Garden Sub-drain) has characteristics of sewage.

(v) NEERI has not considered the option of diverting sewage/effluent from the nearby Drains while proposing up-gradation of Jhilmil CETP.

(vi) Treated effluent of Jhilmil CETP is discharged into Jhilmil Drain. The interception of the waste water from Jhilmil Drain at the two points which are located after the discharge points of treated effluent of CETP, will result in recirculation of the treated effluent again & again to Jhilmil CETP.

(vii) NEERI has proposed for upgradation of existing Jhilmil CETP by adding Biological Treatment Units for taking into account of treating the quality parameter BOD.

(viii) As per Sl. No. 35 of Schedule-I of "Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016", the chemical sludge from waste water treatment in CETPs has been identified as hazardous waste and the same is required to be disposed off as per the provisions of the said Rules.

(ix) The Treatment, Storage and Disposal Facility (TSDF) for hazardous waste has been set up and in operation at Bawana, Delhi, for treatment and disposal of hazardous waste. However, the CETP Society of the Jhilmil CETP is yet to take membership of the TSDF for disposal of hazardous waste i.e., CETP sludge, generated from the CETP.

7. Conclusion and Recommendations

(i) DJB has not carried out any Technical Feasibility Study before going ahead for proposed project of interception of the waste water at two locations from Jhilmil Drain to the Jhilmil CETP and imparting treatment at the existing CETP.

(ii) As the interception of the waste water from Jhilmil Drain at the two points which are located after the discharge points of treated effluent of CETP, it will result in recirculation of the treated effluent again & again to Jhilmil CETP.

(iii) As the characteristics of waste water at the inlet of Jhilmil CETP have changed over a period of time, NEERI has proposed for upgradation of existing CETP by adding Biological Treatment Units for treating the organic matter i.e. quality parameters BOD.

(iv) In case the waste water from the Jhilmil & Dilshad Garden Drains is considered for diverting to Jhilmil CETP for utilisation of its full capacity, only after upgradation of the Jhilmil CETP to meet the discharge standards as prescribed by DPCC for the various quality parameters including BOD, it will exhaust its capacity and will not be able to handle/treat the additional waste water to be generated in future from the associated Jhilmil & Friends Colony Industrial Areas, for which the CETP has been constructed. It will also increase the generation of hazardous waste from the CETP which will increase the sludge load manifold on TSDF and impact its design period.

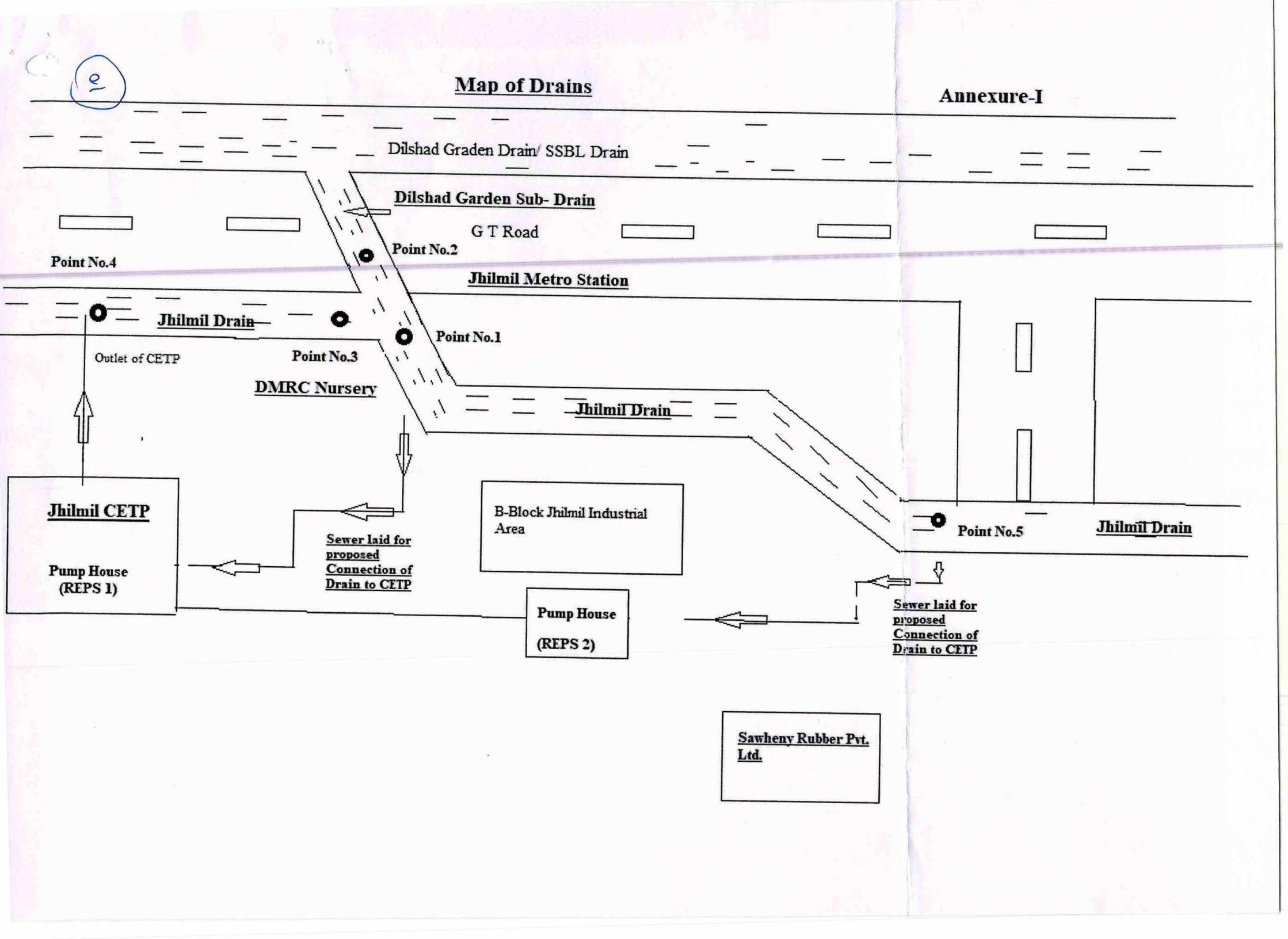
In view of above observations, findings and the prevailing situation, it is not recommendable to divert the waste water of the Jhilmil & Dilshad Garden Drains to Jhilmil CETP for its treatment.

3.2.2023.

(Vinay Kumar Upadhyay)
Scientist 'C', CPCB, Delhi

03/02/2023

(S.K. Goyal)
Env. Engineer, DPCC, Delhi


Map of Drains
Annexure-I
Dilshad Graden Drain/ SSBL Drain
Dilshad Garden Sub- Drain
G T Road
Point No.2
Point No.4
Jhilmil Metro Station
Jhilmil Drain
Point No.1
Outlet of CETP
Point No.3
DMRC Nursery
Jhilmil Drain
Jhilmil CETP
Pump House
(REPS 1)
Sewer laid for proposed Connection of Drain to CETP
B-Block Jhilmil Industrial Area
Point No.5
Jhilmil Drain
Pump House
(REPS 2)
Sewer laid for proposed Connection of Drain to CETP
Sawheny Rubber Pvt. Ltd.

ANNEXURE-II (Colly.)

By Speed Post/ Email
URGENT/ NGT MATTER

DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
visit us at : http://dpcc.delhigovt.nic.in

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F. No.: DPCC/ WMC-II/ NGT/ OA 432/ 2022/894-895 **Dated:** 17.11.2022

To,

The Chief Executive Officer,
Delhi Jal Board, Varunalaya Phase II, Jhandevalan, Karol Bagh
New Delhi-110005

Sub: Meeting of Officials of CPCB, DPCC & DJB held on 15.11.2022 at 11:30 AM in Chamber of Incharge of WMC-II at 5th Floor, I.S.B.T. Building, Kashmere Gate.

Sir,

This has reference to the Order dated 20.09.2022 of Hon'ble National Green Tribunal in O.A. No. 432/2022 and letter of DPCC dated 12.10.2022 regarding the above mentioned subject.. The Hon'ble Tribunal in the said matter has, inter alia, directed that:

"..... In the facts and circumstances of the case, we are of the considered view that no further intervention by this Tribunal on the present application in exercise of its jurisdiction under the provisions of the National Green Tribunal Act, 20210 is warranted at this stage and the application is disposed of accordingly with liberty as aforesaid and further directions that the CPCB and DPCC may conduct Joint Inspection and study with DJB to evaluate the status and feasibility of the proposal and proposed technological upgradation of CETPs before actual implementation. The DPCC will be the nodal agency for co-ordination and compliance in this regard. The Joint Inspection Report may be submitted within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF, before the Ld. Registrar General, National Green Tribunal, Principal Bench, New Delhi, who may, if necessary, put up the matter before this bench for further directions....."

In view of the above, DJB is requested to provide a copy of Report/ Study conducted on feasibility of proposed Project of joining Jhilmil/ Dilshad Garden Drain to Jhilmil CETP and details of said drains(flow etc.), at the earliest, preferably by 21.11.2022, in Hard Copy as well as through email at following email Id.: dpcc.wmc2.delhi@gmail.com.

Yours Sincerely,

(D.K. Singh)
SEE, I/C, WMC-II, DPCC

Copy to:

1. Sh. Sudhir Kumar Gupta,Executive Engineer M- (62), Delhi Jal Boad, Office of Addl. Chief Enginner (M)-I UGR-BPS, Chitra Vihar, Delhi-110092.

(D.K. Singh)
SEE, I/C, WMC-II, DPCC

Urgent/ NGT Matter
By Speed Post/ Email

DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
visit us at : http://dpcc.delhigovt.nic.in

(12)

F. No.: DPCC/ WMC-II/ NGT/ OA 432/ 2022/997 - 999 **Dated:** 21/12/2022

To,

The Chief Executive Officer,
Delhi Jal Board, Varunalya Phase-II, Jhandevalan, Karol Bagh
New Delhi- 110001.

REMINDER

Sub: Request for providing copy of Report/ Study conducted by DJB on Feasibility of Proposed Project of joining Jhilmil/ Dilshad Garden Drains to Jhilmil CETP.

Sir,

This has reference to Order dated 20.09.2022 of Hon'ble National Green Tribunal in O.A. No. 432/ 2022 in the matter of Jhilmil & Friends Colony Industrial Area CETP Society Vs. DJB & Ors. and letter dated 17.11.2022 of DPCC (Copy enclosed) regarding request for providing copy of Report/ Study conducted by DJB on Feasibility of Proposed Project of joining Jhilmil/ Dilshad Garden Drains to Jhilmil CETP and details of Jhilmil/ Dilshad Garden Drains (Flow etc.). However no such Report/ Response has been received from DJB so far.

You are therefore once again requested to provide a copy of Report/ Study conducted by DJB on Feasibility of Proposed Project of joining Jhilmil/ Dilshad Garden Drains to Jhilmil CETP and details of Jhilmil/ Dilshad Garden Drains (Flow etc.) urgently by 22.12.2022 in hard copy as well as through email at email Id.: dpcc.wmc2.delhi@gmail.com so that report can be filed before Hon'ble NGT without any further delay.

Yours Sincerely,

(D.K. Singh)
SEE, I/C, WMC-II, DPCC

Enclosure: As above

Copy to:

1. Member Secretary, DPCC
2. Sh. Sudhir Kumar Gupta, Executive Engineer M-62, Delhi Jal Board, Office of Addl. Chief Engineer (M)-I UGR-BPS, Chitra Vihar, Delhi-110092.

(D.K. Singh)
SEE, I/C, WMC-II, DPCC

ANNEXURE – III

By Speed Post/E-mail

DELHI POLLUTION CONTROL COMMITTEE
Department of Environment, Govt. of NCT of Delhi
4th, 5th & 6th Floor, ISBT Building, Kashmere Gate, Delhi-110006
visit us at http://dpcc.delhigovt.nic.in

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F. No. DPCC/ WMC-II / CETP Inlet Standards /2020/9026-9035 **Dated:** 02-03-2022

ORDER

Whereas, vide Notification No. S.O. 4 (E) Dated 01.01.2016, Ministry of Environment, Forest and Climate Change (MoEF & CC),Govt. of India, has notified the Treated Effluent Quality Standards for Common Effluent Treatment Plants (CETP) and mandated that for each CETP , the State Pollution Control Board will prescribe Inlet Quality Standards for General Parameters, Ammonical- Nitrogen and Heavy metals as per design of the CETP and local needs & conditions for achieving the same by the constituent units discharging their effluent into the concerned CETP.

And Whereas , Delhi Pollution Control Committee (DPCC) constituted a Committee headed by Member Secretary, DPCC and comprising of Representatives of CPCB, Industries Department, Govt. of NCT of Delhi, DSIIDC, NEERI (from Zonal Center Delhi) and DPCC vide office order dated 03.11.2021 for finalizing the Inlet Standards for CETPs in NCT of Delhi with respect to above mentioned Notification No. S.O.4(E) dated 01.01.2016 of MoEF & CC.

And Whereas , as per the said office order, the Committee was also required to review the Treated Effluent Quality Standards in respect of CETPs notified by MOEF&CC vide said Notification dated 01.01.2016 for prescribing the Stringent Standards for Treated Effluent Quality in respect of CETPs in NCT of Delhi keeping in view the proposed upgradation of CETPs with the objective of Reuse/ Recycle of treated waste water from CETPs.

And Whereas, meetings of the said Committee were held on 12.11.2021, 15.12.2021 & 07.01.2022 and various issues related to prescribing Inlet Quality Standards for CETPs in Delhi and stringent standards for Treated Effluent keeping in view the proposed upgradation of CETPs with the objective of Reuse/ Recycle of treated waste water from CETPs were discussed and deliberated in these meetings.

And Whereas, the said Committee has finalized & prescribed the Inlet Water Quality Standards for All the 13 CETPs in NCT of Delhi including General Parameters, Ammonical-Nitrogen and Heavy metals which are to be achieved by Individual constituent Industry /Unit discharging its effluent in the concerned CETP.

And Whereas, the said Committee has also finalized & prescribed standards for Treated Effluent Quality for All the 13 CETPs in Delhi in respect of the Parameters which have been made stringent than prescribed in the notification of MoEF&CC dated 01.01.2016, for upgradation of CETPs / New CETPs in Delhi with the objective of Reuse/Recycle of treated waste water from CETPs.

In view of the above and as decided by the Chairman, DPCC, following are the Prescribed Inlet Water Quality Standards for All the 13 Common Effluent Treatment Plants (CETPs) in NCT of Delhi, to be achieved by Individual constituent Industry / Unit discharging its effluent in the concerned CETP :

S. No.	Parameters	Prescribed Standard [Maximum Permissible Values / Concentration] (in mg/l except pH)
1.	pH	5.5 - 9.0
2.	Oil & Grease	20

EE-IT 03/03/2022

3.	Total Suspended Solids (TSS)	600
4.	Fixed Dissolved Solids(FDS)	2100*
5.	Bio-Chemical Oxygen Demand (BOD) (3 days at 27°C)	300
6.	Chemical Oxygen Demand (as COD)	750
7.	Phenolic Compounds (as C_6H_5OH)	5.0
8.	Ammonical Nitrogen (as N)	50
9.	Cyanide(as CN)	2.0
10.	Chromium (Hexavalent) (as Cr^{+6})	2.0
11.	Chromium (Total)(as Cr)	2.0
12.	Copper(as Cu)	3.0
13.	Lead(as Pb)	1.0
14.	Nickel(as Ni)	3.0
15.	Zinc(as Zn)	15
16.	Arsenic (as As)	0.2
17.	Mercury(as Hg)	0.01
18.	Cadmium(as Cd)	1.0
19.	Selenium(as Se)	0.05
20.	Fluoride(as F)	15
21.	Boron (as B)	2.0
22.	Phosphates (as P)	15
23.	Sulphides (as S)	5

Note: 1. Above mentioned Prescribed Inlet Water Quality Standards for CETPs in Delhi (at S.No. 1 to 21 except S.No. 3, 4, 5 & 6) are as mentioned in Inlet Effluent Quality Standards for CETP issued by MoEF vide G.S.R. 93 (E) dated 21.02.1991 (w.e.f. 27.02.1991) except Temperature and Ra dioactive Materials (Alpha Emmiters & Beta Emitters).

2. Parameters Total Suspended Solids (TSS) (at S.No. 3), Bio-Chemical Oxygen Demand (BOD) (at S.No. 5) and Chemical Oxygen Demand (COD) (at S.No. 6) have been prescribed based on the recommendations of NEERI and as decided in the meeting of the Committee on 15.12.2021

3. Parameters Phosphates (at S.No. 22) & Sulphides (at S.No. 23) have been prescribed keeping in view the grim situation of pollution in river Yamuna in Delhi.

4. All the Industries/ Units discharging their effluent in the CETPs shall mandatorily comply with the above mentioned Prescribed Inlet Water Quality Standards for CETPs in Delhi. However, wherever Delhi Pollution Control Committee (DPCC) has prescribed more stringent standards than the above mentioned Prescribed Inlet Water Quality Standards for CETPs in respect of the Activities mentioned under Schedule I of the Environment (Protection) Rules, 1986, as amended to date, the same shall be applicable for compliance by the Industries / Units.

5. Maximum Permissible Fixed Dissolved Solids (FDS) contribution by constituent units of a Common Effluent Treatment Plant (CETP) shall be 1000 mg/l. Wherever Fixed Dissolved Solids (FDS) concentration in raw water used by the constituent units of CETP is upto 1100 mg/l, the permissible standards for Fixed Dissolved Solids (FDS) shall be maximum 2100 mg/l for discharge of effluent by such constituent units into the CETPs.

*In cases where Fixed Dissolved Solids (FDS) concentration in raw water used by the constituent units is already high (i.e. more than 1100 mg/l) then the maximum permissible value for Fixed Dissolved Solids (FDS) in treated effluent shall be Fixed Dissolved Solids (FDS) in Raw water + 1000 mg/l maximum value upto 3100 mg/l.

6. Ground water extraction and management in NCT of Delhi is regulated as per the provisions of the Notification Dated 12.07.2010 issued by Environment Department, Govt. of NCT of Delhi, as amended to date. As per the said Notification, it is mandatory to take permission of the Competent

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Authority, i.e. Delhi Jal Board / New Delhi Municipal Council (NDMC) (as per the area of jurisdiction) prior to groundwater drawl from Borewell and therefore, Industries/ Units are not permitted to draw Groundwater from Borewells without permission of the Competent Authority.

Following are the prescribed standards for Treated Effluent Quality for All the 13 CETPs in Delhi in respect of the Parameters which have been made stringent than prescribed in the notification of MoEF&CC dated 01.01.2016, for upgradation of CETPs / New CETPs in Delhi with the objective of Reuse/Recycle of treated waste water from CETPs, as given below :

S. No	Parameters	Existing Standards for Discharge into inland surface water (Maximum Permissible Values) (mg/l) (As per Notification of MoEF&CC S.O.4(E) dated 01.01.2016)	Prescribed Standards for Treated Effluent Quality for Upgradation of CETPs/ New CETPs in Delhi (Maximum Permissible Values) (mg/l)
1.	Total Suspended Solids (TSS)	100	10
2.	Bio-Chemical Oxygen Demand (BOD)(3 days at 27°C)	30	10
3.	Chemical Oxygen Demand (COD)	250	50
4.	Ammonical Nitogen	50	5
5.	Total Kjeldahl Nitrogen (TKN)	50	10
6.	Phosphates (as P)	5	2

Above prescribed standards are applicable for upgradation of CETPs/ New CETPs only. Standards prescribed by MoEF&CC vide Notification S.O.4(E) dated 01.01.2016 in respect of other parameters mentioned under "Treated Effluent Quality Standards" for CETPs shall remain same and applicable for all the CETPs in Delhi.

In case of existing operational CETPs in Delhi (till their upgradation) Standards prescribed by MoEF&CC vide Notification S.O.4(E) dated 01.01.2016 in respect of all the parameters mentioned under "Treated Effluent Quality Standards" for CETPs shall be applicable.

This order will come into force with immediate effect & shall be complied by all the concerned including Industries / Units in the Industrial Areas connected with Common Effluent Treatment Plants (CETPs) in Delhi and shall be strictly enforced by the Consent Management Cells of DPCC.

(Sanjeev Khirwar)
Chairman, DPCC

To,

1. All Incharges of Consent Management Cells in DPCC.
2. Incharge WMC II, DPCC
3. Incharge Water Lab, DPCC

Copy to : For Information and Necessary Action

1. The Chairman, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi -110032
2. The Commissioner of Industries, Department of Industries, Govt. of NCT of Delhi, 419, Udyog Sadan, FIE, Patparganj, Delhi – 110092
3. The Managing Director, Delhi State Industrial & Infrastructure Development Corporation Ltd. N-36, Bombay Life Building, Connaught Circus, New Delhi – 110001
4. The Chief Executive Officer,Delhi Jal Board,Varunalaya Ph-II,Jhandewalan,Karol Bagh,Delhi-110005
5. Member Secretary, DPCC
6. Incharge IT Cell , DPCC – For uploading the above mentioned order on the website of DPCC
7. All CETP Societies / Operator of CETPs in Delhi.

(Sanjeev Khirwar)
Chairman, DPCC